

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

RAJYA SABHA

STARRED QUESTION NO.271
ANSWERED ON 18.03.2026

ADIP SCHEME

*271. SHRI SHAMBHU SHARAN PATEL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the methods of assistance provided to Persons with Disabilities (PwDs) under the Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) Scheme;
- (b) the details of schemes being implemented in the country for the welfare of children with special needs and disabilities;
- (c) the total number of beneficiaries, along with the number of distribution camps organized, State-wise during the last three years;
- (d) the total budget allocated for the ADIP Scheme during the last three financial years; and
- (e) the measures taken to ensure timely distribution of aids and appliances to beneficiaries?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(DR. VIRENDRA KUMAR)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE RAJYA SABHA STARRED QUESTION NO.*271 FOR ANSWER ON 18.03.2026 RAISED BY SHRI SHAMBHU SHARAN PATEL REGARDING ADIP SCHEME

(a) The Department is implementing Assistance to Persons with Disabilities for Purchase/Fitting of Aids/Appliances (ADIP), under which funds are given to implementing agencies to help eligible persons with disabilities (Divyangjan) in obtaining durable, sophisticated, scientifically manufactured, and modern standard aids and appliances. These assistive devices help promote their physical, social, and psychological rehabilitation and enhancing their economic potential.

Under the ADIP Scheme, aids and assistive devices are provided free of cost to Divyangjan, subject to the prescribed income criteria. Assistance under the Scheme is provided through the following methods:

(i) **Distribution through Headquarters activities of Implementing Agencies:** Artificial Limbs Manufacturing Corporation of India(ALIMCO)/National Institutes/ Composite Regional Centres (CRCs)/ District Disability Rehabilitation Centres(DDRCs) and other implementing agencies utilize grants to extend services to eligible beneficiaries who approach their headquarters or regional centres. Some well-established Non-Government Organization (NGOs) having centres/sub-centres also conduct Outpatient Department (OPD) activities and undertake corrective surgical operations for persons with disabilities.

(ii) **Through Camps:** ADIP distribution camps are organized across the country for identification, assessment, fitting, and distribution of assistive devices to eligible beneficiaries by Implementing Agencies.

(iii) **Distribution through Pradhan Mantri Divyasha–Vayoshri Kendras (PMD-VKs):** PMD-VKs are walk-in centres where aids and assistive devices are provided to beneficiaries along with repair and maintenance services.

(iv) **ARJUN Portal:** The ARJUN Portal facilitates beneficiaries to register online for the required aids and appliances.

(b) The Department also implements the following schemes for the welfare, rehabilitation, and empowerment of persons with disabilities and children with special needs (CWSN):

(i) **Assistance to Persons with Disabilities for Purchase/Fitting of Aids/Appliances (ADIP) Scheme:** Under the Scheme, funds are given to implementing agencies to help eligible persons with disabilities (Divyangjan) in obtaining durable, sophisticated, scientifically manufactured, and modern standard aids and appliances. These assistive devices help promote their physical, social, and psychological rehabilitation and enhancing their economic potential. Similar targeted provisions also exist for Children with Special Needs (CWSN) under the Scheme where-

1. Assistive devices are distributed to school-going children with special needs under the ADIP–Samagra Shiksha Abhiyan (SSA) including battery operated Motorized Tricycle even with 40% disability.

2. Cochlear implant surgery, along with post-operative therapy and rehabilitation, is supported for children with hearing impairment with a ceiling of:

(i) ₹7.00 lakh per unit for children with pre-lingual hearing loss (1–5 years); and

(ii) ₹6.00 lakh per unit for children with acquired hearing loss (5–18 years).

(ii) **Deendayal Disabled Rehabilitation Scheme (DDRS):** Under this Scheme, grant-in-aid is given to Non-Governmental Organizations (NGOs) for running special schools/projects related to the rehabilitation of persons with disabilities, enabling them to reach and maintain their physical, sensory, intellectual, and social functional levels, efforts at skilling and inclusion into regular schools.

(iii) **Scholarship Schemes for Students with Disabilities:** The Department provides scholarships for students with disabilities from Class IX to Ph.D under various categories including free Coaching for competitive examinations. Under these schemes, scholarship amounts are directly transferred to beneficiaries' bank accounts.

(iv) Scheme for Implementation of the Rights of Persons with Disabilities Act, 2016 (SIPDA): Major components under the umbrella SIPDA Scheme include:

1. **Accessible India Campaign (AIC):** To create a barrier-free and accessible environment.

2. **National Action Plan for Skill Development of Persons with Disabilities (NAP-SDP):** For employment, and self-reliant.

3. **Unique Disability Identification (UDID) Project:** To create a national database.

4. **Cross Disability Early Intervention Centres (CDEIC):** To support early intervention, rehabilitation of children with special needs.

5. **Awareness Generation and Publicity (AGP):** For raising awareness and sensitizing stakeholders.

(v) The Department also provides budgetary support to National Trust, a statutory body constituted under the National Trust Act, 1999, which implements welfare schemes specifically for persons with autism, cerebral palsy, intellectual disabilities, and multiple disabilities across the country.

(c) The total number of beneficiaries, along with the number of distribution camps organized under the ADIP Scheme, State-wise during the last three years, is given at **Annexure-I**.

(d) The budget allocated for the ADIP Scheme during the last three financial years is as under:

Year	Budget Allocation (Rs.in crore)
2022-23	230.00
2023-24	305.00
2024-25	350.00

(e) The following measures have been taken to ensure prompt distribution of aids and assistive devices to beneficiaries:

1. Pradhan Mantri Divyasha-Vayoshri Kendras (PMD-VKs) have been established and function as one stop walk-in centres that provide easier access to assistive devices and rehabilitative services. At present, 100 PMD-VKs are functional across the country.
2. Artificial Limbs Manufacturing Corporation of India (ALIMCO), a CPSE under the Department, conducts district level assessment and distribution camps in coordination with the concerned district administrations to ensure maximum outreach of beneficiaries and smooth conduct of the camps.
3. Planning and beneficiary identification are further streamlined through API integration with the Unique Disability ID (UDID) data base.
4. The requirement of State Government recommendation for release of Grants-in-Aid to implementing agencies has been done away with to facilitate prompt fund disbursement.
5. Real-time monitoring of beneficiary data and distribution activities is now done through ALIMCO maintained ARJUN Portal to rule out duplication.
6. Simplification of ADIP Scheme in September 2024 making it user-friendly and beneficiary centric with introduction of self certification for income criteria.
7. ALIMCO, the major implementing agency under the Scheme, also conducts mobile-van-based services, particularly in the North-Eastern States, to enhance its outreach.

ANNEXURE- I

Annexure referred to in reply to part (c) of Rajya Sabha Starred Question No.271 to be answered on 18.03.2026 regarding "ADIP Scheme"					
State-wise details under the ADIP Scheme in the last three financial years					
S/No	State	Number of Camps	Number of Beneficiaries	Number of Appliances	Funds Utilized (Rs.in crore)
1.	Andaman & Nicobar	9	373	373	0.21
2.	Andhra Pradesh	138	35302	62378	44.57
3.	Arunachal Pradesh	15	126	221	0.14
4.	Assam	538	40428	68507	33.81
5.	Bihar	310	42207	69958	42.89
6.	Chandigarh	15	1366	1918	2.57
7.	Chhattisgarh	43	3453	4466	4.21
8.	Delhi	143	11260	15867	15.78
9.	Goa	11	641	1073	0.73
10.	Gujarat	297	50226	68486	52.20
11.	Haryana	161	15872	27243	25.05
12.	Himachal Pradesh	80	5484	8643	4.54
13.	Jammu and Kashmir	101	16662	28076	13.79
14.	Jharkhand	123	26823	43139	23.17
15.	Karnataka	165	32362	52514	29.94
16.	Kerala	57	11103	17238	9.38
17.	Ladakh	6	544	990	0.44
18.	Lakshadweep	3	272	454	0.20

19.	Madhya Pradesh	521	67546	108233	85.27
20.	Maharashtra	298	84592	139409	84.16
21.	Manipur	42	1280	1583	1.12
22.	Meghalaya	77	3114	3843	2.27
23.	Mizoram	36	671	896	0.40
24.	Nagaland	35	1018	1590	0.74
25.	Odisha	345	36900	54616	33.09
26.	Puducherry	30	695	1071	1.26
27.	Punjab	165	27538	42445	46.35
28.	Rajasthan	227	45412	65146	45.20
29.	Sikkim	20	146	146	0.10
30.	Tamil Nadu	206	26448	41008	24.13
31.	Telangna	303	22662	30198	32.26
32.	The Dadra & Nagar Haveli and Daman and Diu	21	737	1214	0.79
33.	Tripura	156	6129	9458	4.72
34.	Uttar Pradesh	859	140103	217631	205.46
35.	Uttarakhand	193	9196	11785	8.63
36.	West Bengal	330	49165	76004	39.04
Total		6079	817856	1277820	918.61
